

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-4442/2013
MA-113/2014
With
OA-1678/2014**

New Delhi, this the 24th day of October, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

OA - 4442/2013

Dr. Vinod Kumar Sharma,
S/o Sh. Omprakash Sharma,
R/o D-II/113, West Kidvai Nagar,
New Delhi-110023.

Applicant

(By Advocate: Sh. Rajmangal Kumar)

Versus

1. Union of India,
Through Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi-110001.
2. The Director General Health Service,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi-110001.
3. Special D.G. and Medical Superintendent,
Vardhaman Mahavir Medical Collage,
Safdarjung Hospital,
New Delhi.

Respondents

(By Advocate : Sh. R.N. Singh for Union of India and Sh. R.V.Sinha for UPSC)

OA-1678/2014

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ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

OA-4442/2013 with OA-1678/2014

Learned counsel appearing for the applicant seeks to withdraw this application. Accordingly, this application is dismissed as withdrawn.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

/ns/